Sr. No. 01 1st supplementary

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (C) PIL No. 4/2020 (Through Video Conferencing)

Court on its own motion

...Petitioner(s)

Through:-

v/s

Nemo

... Respondent(s)

Through:- Mr. Raman Sharma, AAG (Through Audio Call, 9419185654)

Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Notice for 04.06.2020.

Commissioner/Secretary to Government, Home Department, Union Territory of J&K and Director, J&K Forensic Science Laboratory (FSL), Jammu are ordered to be impleaded as party respondents No. 1 and 2 respectively.

Mr. Raman Sharma, learned AAG accepts notice on behalf of the respondents and seeks time to file response.

(PUNEET GUPTA)
JUDGE

(RAJESH BINDAL) JUDGE

Jammu 27.05.2020 Paramjeet